

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 16/2017

IN THE MATTER OF:

Sunflag Iron and Steel Company Ltd.

.....Petitioner

v.

Mass Metals Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 433(e), 434

Order delivered on 19.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

R. VARADHARAJAN


Hon'ble Member (J)

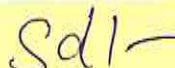
For the Petitioner(s) :

ORDER

Due to paucity of time, the matter could not be taken up for hearing.

List on 27.09.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER JUDICIAL

19.09.2017

VINEET